THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c) Yes, Sir. The Planning Commission is considering revision of the modified Gadgil formula. Any decision for revision will be taken only with the approval of the National Development Council of which Chief Ministers are members.

## High radiation in Kerala coastal zone

16. SHRI SHAMIM HASHMI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Atomic Energy Regulatory Board (AERB) has disputed the findings of private researchers regarding high radiation in Kerala's coastal zone as reported in the Indian Express of 2nd July, 1990;

(b) whether Government propose to set up an expert committee constit-ing of scientists from both Government and Voluntary Health Organisations to assess the correct position and to take precautionary measures; and

(c) whether Government also propose to include Voluntary Plealth Organisation's representatives on AERB to inspire public confidence and trust?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) Government is aware of the reported findings of private researchers regarding high radiation in Kerala's coastal zone as appeared in the Indian Express of 2.7.1990. The Department of Atomic Energy has been conducting experiments to quantify the effects, if any, of radiation on the population. So far, no adverse effects have been seen which are statistically significant. In the AERB Newsletter (Vol. 6 No. 1, 1990), it is editorially stated: "Conclusive evidence to support one or the other theory has not been obtained because the predicted effects arc very small and are difficult to identifier] against the normal be incidence of these effects". The Ministry of Environment and Forests have set up an Experts Committee on this subject, The "Centre for Industrial Safety", on whose findings the newspaper's report is based, has not so far given any report to the Committee.

(c) The Atomic Energy Regulatory Board has on it three members from outside the Department of Atomic Energy, out of which one is an eminent physician from a non-governmental institution. More than 70 experts are involved in various activities of AERB. In the light of this, Government do not propose at present to include any representatives from Voluntary Health Organisations in AERB.

## NOO from pollution control authorities for starting industrial operation!

17. SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that it is mandatory for each and every industrial unit to obtain no objection certificate from pollution control authorities before commencing operations;

(b) the number of industrial units awaiting NOC from Pollution Control Authorities at the end of December, 1989 and at the end of June, 1990; and

(c) whether relevant effluent treatment facilities and technologies for' all types of industries are presently available in the country; if so, the details of indigenous manufacturers of effluent treatment plants for respective industries?